

(c) whether the West Bengal Government had sounded the Government of Czechoslovakia for assistance and the latter has agreed to accept deferred payment, repayable by import of products from India ; and

(d) if so, the details of progress made by the West Bengal Government with regard to the said project and Government's reaction thereto ?

The Minister of State in the Ministry of Steel and Heavy Engineering (Shri K. C. Pant) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Government of West Bengal have not reported any such discussion to the Government of India. In fact, all such negotiations with a foreign Government have to be conducted through the Central Government.

मध्य प्रदेश के पिछड़े क्षेत्रों में उद्योगों की स्थापना

*1011. श्री ग० च० दक्षित : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ उद्यमियों ने मध्य प्रदेश के पिछड़े क्षेत्रों में इस शर्त पर उद्योग स्थापित किये हैं कि उन्हें पाँच वर्षों के लिए आयाकर तथा अन्य सम्बन्धित शुल्कों में रियायत दी जायेगी, और

(ख) यदि हाँ, तो उनके द्वारा किस स्थान पर तथा किस प्रकार के उद्योग स्थापित किये गये हैं ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फलहद्वीन अली अहमद) :

(क) योजना आयोग द्वारा गठित दो कार्यकारी दल, जो पिछड़े क्षेत्रों की पहचान हेतु माप-दण्डों के निर्धारण के लिए, और पिछड़े क्षेत्रों के उद्योगों की स्थापना के हेतु वित्तीय तथा राजकोषीय प्रोत्साहनों की सिफारिश करने के लिए गठित किये गये थे, उनकी सिफारिशों पर विचार करने पर सरकार का ऐसे नये एककों

की स्थापना के लिए, जिनकी अचल आस्तियाँ 50 लाख रु० से अधिक न हों उन्हें सीधे ही उनकी कुल अचल आस्तियाँ के 10 प्रतिशत के तुल्य अनुदान देने का प्रस्ताव है। यह रियायत 9 प्रदेशों के दो-दो जिलों को और अन्य प्रदेशों तथा संघीय क्षेत्रों के एक-एक जिले को उपलब्ध होगी। चुने हुए क्षेत्रों में ऐसी नई योजनाओं तथा परियोजनाओं के मामलों पर जिन को लगाने के लिए 50 लाख रुपये से अधिक पूंजी के विनियोजन की आवश्यकता हो गुणावगुण के आधार पर विचार किया जायेगा। मध्य प्रदेश तथा अन्य राज्यों के औद्योगिक दृष्टि से पिछड़े क्षेत्रों का निर्धारण अभी किया जाना है और इस विषय पर राज्य सरकारों तथा संघीय राज्य प्रशासनों से प्रचार-चार हो रहा है। अतः मध्य प्रदेश के पिछड़े क्षेत्रों में प्रस्तावित रियायतों तथा प्रोत्साहनों से लाभान्वित होने वाला कोई उद्योग स्थापित नहीं हुआ है।

(ख) प्रश्न ही नहीं उठता।

PRODUCTION BY INSTRUMENTS PLANT, KOTA

*1012. **Shri S. K. Tapuriah :** Will the Minister of Industrial Development, Internal Trade and Company Affairs be pleased to state :

(a) the total annual output of the Instruments Plant at Kota which is being run with the Russian collaboration ;

(b) whether it is manufacturing machinery for chemical industry, steel projects and thermal power stations ; and

(c) its contribution *vis-a-vis* development of industry in the Fourth Plan ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) Instrumentation Limited, Kota commenced commercial production on the 25th September, 1968. The value of production in 1968-69 and 1969-70 has been reported as Rs. 42 lakhs and Rs.2.03 crores (provisional), respectively.

(b) and (c). The Plant is presently manufacturing process control instruments to

meet the instrumentation system needs of Steel and Thermal Power Projects on a near trun-key basis. The inclusion of pneumatic instruments in its diversification scheme would make the Plant an integrated project for meeting the growing needs of Fertiliser and Chemical Plants.

LICENSED CAPACITY OF OIL BARREL FABRICATORS

*1013. **Shri S. M. Banerjee** : Will the Minister of **Industrial Development, Internal Trade and Company Affairs** be pleased to refer to the reply given to Starred Question No. 44 on the 24th February, 1970 regarding the licensed capacity of oil barrel fabricators and state :

(a) whether the capacities of the Industrial Containers Ltd., and Steel Containers Ltd., were assessed on the time and motion study before Government undertook assessments of all the units in the Industry during 1964 ;

(b) if so, in which year these capacities were assessed and what were the results of the assessments of their capacities ; and

(c) when the Estimates Committee have recommended to take action against the fabricators who have illegally and unauthorisedly expanded their capacities and created fresh capacity, the reasons why Government are making unusual delay in taking action against them and in revoking their capacities as provided in the Industries (Development and Regulation) Act, 1951 ?

The Minister of Industrial Development, Internal Trade and Company Affairs (Shri F. A. Ahmed) : (a) and (b). No, Sir.

(c) Government's views have been communicated to the Estimates Committee with regard to the various recommendations made in the 85th Report. Further action will be taken on receipt of further recommendations of the Estimates Committee in this regard.

FIRE TO A CARRIAGE OF A SECUN- DERABAD BOUND SUBURBAN TRAIN BY TELENGANA AGITATORS

*1014. **Shri Chengalraya Naidu** : Will the Minister of **Railways** be pleased to state :

(a) whether it is a fact that a carriage of a Secunderabad bound suburban train was burnt down by the Telengana agitators on the 14th March, 1970 ;

(b) if so, the number of persons injured ; and

(c) the total loss suffered by the Railways in this regard ?

The Minister of Railways (Shri Nanda) : (a) Yes, Sir. The incident occurred on 15th March, 1970 and not on 14th March, 1970.

(b) No one was injured.

(c) Rs.15,000 approximately.

INSPECTION TOUR BY RAILWAY MINISTER

*1015. **Shri R. K. Birla** : Will the Minister of **Railways** be pleased to state :

(a) whether it is a fact that he travelled in Third Class in the Kalka Mail from Delhi to Ghaziabad recently *in cognito* and has seen himself the conditions of the third class bogies and has inspected the Ghaziabad Railway station ;

(b) whether it is also a fact that he has visited the Railway colonies in Delhi ; and

(c) if so, whether he is proposing to undertake such *in cognito* inspection of other Railway stations and colonies in the country ?

The Minister of Railways (Shri Nanda) : (a) Yes, Sir. The journey was from Ghaziabad to Delhi.

(b) Yes, Sir.